

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.4 in I.A.Nos.411-412 in
WRIT PETITION (CIVIL) NO(s). 1699 OF 1987

GAINDA RAM & ORS.

Petitioner(s)

VERSUS

M.C.D. & ORS.

Respondent(s)

(for directions and office report)

WITH

I.A.No.1 in I.A.No.4 IN I.A Nos.411-412 in W.P.(C)No.1699/1987

(for directions and office report)

W.P(C) NO. 311 of 2013 (FOR PREL. HEARING)

(With appln.(s) for exemption from filing O.T.and directions and office report)

W.P(C) NO. 190 of 2012

(With appln.(s) for directions and permission to file addl.documents and intervention)

W.P(C) NO. 305 of 2013

(With appln.(s) for interim relief and office report)

Date: 06/08/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)

Mr. Prashant Bhushan, AOR

Mr. Ramesh K.Mishra, Adv.

For Respondent(s)

Mr. Rakesh Kr. Khanna, ASG.

Mr. Surya Kant, Adv.

Mr. D.S. Mahra ,AOR

Mr. P.P. Malhotra, ASG

Mr. B.S. Chahar, Sr. Adv.

Ms. Sushma Suri, Adv.

Ms. Indra Sawhney,Adv.

Mrs Anil Katiyar ,Adv

Ms. Binu Tamta ,Adv

Mr. M.M. Kashyap ,Adv

Mr. P. Parmeswaran ,Adv

Mrs Rani Chhabra ,Adv

Mr. Surya Kant ,Adv

M/S Arputham, Aruna & Co. ,Adv

UPON hearing counsel the Court made the following
O R D E R

List after one month.

| (Sheetal Dhingra)
| AR-cum-PS

| | (Usha Sharma)
| | Court Master

|